

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3265
ANSWERED ON:14.12.2011
IRREGULARITIES IN DR. HARISINGH GOUR CENTRAL UNIVERSITY
Singh Shri Bhupendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms adopted to allocate funds to Central Universities in the country;
- (b) the details of the funds released to Dr. Harisingh Gour Central University, Sagar during the last three years and the current year;
- (c) the details of the complaints received by the Government/University Grants Commission (UGC) regarding violation of norms and other irregularities in Dr. Harisingh Gour Central University, Sagar during the last three years, year-wise;
- (d) whether any report was furnished to the Government/UGC by the above University on these complaints; and
- (e) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a): University Grants Commission (UGC) constitutes Visiting Committees to evaluate proposals of Universities for financial support during a plan period. The recommendations of the Visiting Committee are discussed by a Moderation Committee along with the Vice-Chancellor of the University concerned & the convener of the Visiting Committee, and final allocation for a plan period is determined. Accordingly, plan allocation is conveyed to the University concerned.

(b): Grant allocated & released to Dr. Harisingh Gour University by UGC is as under:-

(Rs. In lakhs)

Name of Allocation	Grant Released					
Scheme	08-09	09-10	10-11	11-12	Total	
General Development Grant	12500.00	200.00	1000.00	1500.00	1250.00	3950.00
Merged Scheme/Fellowship	100.00	100.00	-	-	-	100.00

(c): The Central Universities are autonomous bodies established under the Act of Parliament and governed by their respective Acts and statutes and Ordinances made thereunder. Complaints against the University Authorities are forwarded to the concerned university for necessary action at their end. During the years 2009, 2010 & 2011 the number of complaints forwarded to the Harisingh Gaur University by the Government were 08, 07 & 19 respectively. During 2011, 5 complaints were forwarded by the UGC to the University.

(d) & (e): Yes, Sir. The University has informed that necessary action has been taken wherever required e.g. Executive Council meetings are now being held regularly and the proceedings are being recorded; pension issue of retired employees have been settled in consultation with UGC and MHRD. As per the University, majority of the complaints inter-alia pertaining to removal of Deputy Registrar; non-compliance of roster of recruitment, irregularities in the interview; removal of contract teachers, enhancement of retirement age of already retired faculty, financial irregularities in the matter of purchases etc. did not merit any action.